इंडियन एयर लाइस्स कारपोरेशन को लाभ

Written Answers

* 267. श्री राम सहाय : क्या परिवहन, विमान-चालन, नौबहन और पर्यटन मंत्री यह बताने की कवा करेंगे कि :

- (क) 1965-66 के अन्त में इंडियन एयर लाइन्स कारपीरेशन को किनना लाभ हुआ: और
- (बा) गत वर्ष की अपेक्षा लाभ में मितनी बृद्धि हुई ⁵

PROin EARNED BY I.A.C.

- ♦267. SHRI RAM SAHAI; Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased *to
- (a) the amount of profit earned by the Indian Airlines Corporation at the '.' 1965-66; and
- (b) the extent of increase in proffl as compared to that of the previous

परिवहन, विमान-चालन, नौवहन और पर्यटन मंत्री (श्री एन० संजीव रेड्डी) : (क) और (ख) आई० ए० सी० के 1965-66 के तेखें को अभी तक अस्तिम रूप नहीं दिया गया है। 1965-66 ने पुनरीकित याक्कलन में प्रत्यामित लाभ 22'00 लाख रुपये हैं जबकि 1964-65 में 131' 02 लाख रुपय का लाभ हंगा।

t[THE MINISTER OF TRANSPORT, AVIATION. SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : (a) and

(b) The accounts of I.A.C. for tli 1965-66 have not yet been finalised. The profit anticipated in the Revised Estimates :' is Rs. 22-00 lakhs as compared to the profit of Rs. 133-01 lakhs for the vear 1964-65 1

MERCHANT NAVY TRAINING ACADEMY AT

♦268. SHRI M. P. BHARGAVA: Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state

+(] English translation.

- (a) whether land acquisition proceedings for land in Goa for Merchant Navy Training Academy have by now been completed;
- (b) whether plans Tor the building are ready; and
- (c) by when the Academy is likely to start functioning?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) No, Sir. Land acquisition proceeding? are still in progress.

- (b) No. Sir.
- (c) In view of answer given to parts (a) and (b) of question, no definite indication as to when the proposed Academy will start functioning can be given at this stage.

SETTING UP OF DAIRY IN COLLABORATION WITH WEST GERMANY

- *269. SHRI RAM SINGH: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :
- (a) whether it is a fact that Government propose to set up in Bombay a dairy in collaboration with the West German Government;
- (b) if so what would be the capacity of the dairy; and
- (el what will be the composition of management personnel?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT COOPERATION (SHRI S. D. MISRA): (a) No.

(bj and (c) Do not arise.

SCHEME TO DE-WATER IN WEST BENGAL

*370 SHRI CHITTA BASU: SHR1D.L. SEN GUPTA:

Will the Minister of FOOD AGRICULTURE, COMMUNITY DEVELOPMENT COOPERATION be pleased to state:

(a) whether the Government of Inida have so far received any scheme from the Government of West Bengal to de-water an area of about 30 square

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miles at Arbelia in the Bashirhat sub-Division of 24 Parganas as a part of the country-wise grow more food drive; and

(b) if so, whether the Government .have come to any decision in the matter 7

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. M1SRA): (a) No scheme for de-watering by pumping of 50 square miles at Arbelia in Bashirhat sub-Division has been sent to Government of India by the Government of West Bengal. However, information is available only in regard to Sealdahgong Scheme which serves Arbelia area. The State Government sponsored a scheme in November 1963 for the drainage of Sealdahgong Basin in the district of 24 Parganas at an estimated cost of Rs, 114-65 lakl

(b) The scheme has been approved in September, 1964 i.e., during the Third Plan under the flood control programme .and is under execution.

EXPORT or SUGAR

- *271. SHRI U. S. DUGAL: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased lo state:
- (a) whether Government have any proposal to export more sugar in 1966-67 as compared to the last >ear for earning foreign exchange;
- (b) if so, whether Government have entered into agreements witli any country for the exports of sugar; and
- (c) if the answer to part (b) above be in the affirmative, the total amount of foreign exchange to be earned thereby?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAH1B SHINDE): (a) and (b) Yes, Sir. The Indian Sugar Mills Association, Calcutta has been authorised to enter into contracts for ex-

port of 4.07 lakh tonnes of sugar during 1966 as under :--

to Ouestions

					Quantity
Country					(Lakh
					tonnes)
U.S.A		10.00			0.60
U.K. and Can	ada			74	1 - 49
Malaysia			*	196	0.78
Other destinations		3.0		12	1 - 20
т	OTAL		2		4.07

lei Export to U.S.A. will be on the basis of the average of the Contract 7 Spot quotations of New York Coffee and Sugar Exchange Inc., during a specified period. Export of 0-25 lakh tonnes to U.K. will be at the negotiated price under Commonwealth Sugar Agreement, which is £ 47-5 per long ton. Balance exports will be on price fixing basis linked to the average of London Daily Price during the specified periods. The shipment period is during January to September 1966. The foreign exchange earnings will depend on the level of international price of during the pricing periods.

S DUE TO AIR ACCIDENTS

*272. fSHRI MULKA GOV1NOA J REDDY: i SHRI JAGANNATH L PRASAD PAHAD1A:

Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state:

- (a) the number of aircraft of the Air India and the 1AC which were involved in accidents since 24th January, 1966; and
- (b) the total loss in human lives and property due to these accident

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY): (a) One Air-India aircraft and four Indian Airlines Corporation aircraft were involved in accidents since 24th January, 1966. In addition, one Dutch registered aircraft operated by the Indian Airlines Corporation on charter was also involved in an accident during this period.

(b) One hundred and iift\-six persons lost their li\es in these accidents. Three out